

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:6045
ANSWERED ON:14.05.2012
SETTING UP OF EFFLUENT TREATMENT UNITS .
Semmalai Shri S.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government is considering to set up effluent treatment plants/units to control pollution in the State of Tamil Nadu;
- (b) if so, the details thereof; and
- (c) the financial assistance being provided to State agencies for that purpose?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) As per the provision of the Water (Prevention and Control of Pollution) Act, 1974, it is obligatory on the industry to set-up Effluent Treatment Plant (ETP) to treat the effluent and comply with the prescribed standards stipulated by the State Pollution Control Boards. This provision apply in the State of Tamil Nadu, as well.

A centrally sponsored Scheme of Common Effluent Treatment Plants (CETPs) is under implementation in the Ministry of Environment and Forests for treatment of effluent. The scheme seeks to enable the Small Scale Industries (SSI), in clusters, to set up new CETPs and upgrade the existing CETPs. This Ministry extends subsidy @ 25 % of the total project cost for CETP through concerned State Pollution Control Board provided, State Government extends its commitment for matching amount.

To facilitate the treatment of the effluent in SSI clusters, so far 44 CETPs have been set up in Tamil Nadu.